

**RAJASTHAN HIGH COURT, JODHPUR**

**ORDER**

**No.Estt.(RJS)/ 73 /2013**

**Date : 27.05.2013**

Vide earlier orders No. Estt.(RJS)/36/2013 Dated 21.03.2103, Estt. (RJS)/41/2013 Dated 03.04.2013 and Estt.(RJS)/45/2013 Dated 23.04.13, the following Judicial Officers of Kota Judgeship were given additional charge of the courts shown against their names, till further orders :-

<b>SN</b>	<b>NAME OF OFFICERS SARVA SHRI/MS:-</b>	<b>Work-arrangement made in the courts</b>
1.	Rajendra Singh ADJ No.1, Kota	ADJ No.2, Bundi
2.	Ramesh Kumar Sharma ADJ No.5, Kota	Spl.Judge, SC/ST Cases Court, Jhalawar
3.	Devendra Dixit ADJ No.6, Kota	ADJ, Baran
4.	Ajay Singh Judge, Spl. Court, Atrocities on women & Dowry Cases, Kota	Spl.Judge, SC/ST Cases Court, Bundi
5.	Sanjay Bhatnagar ACJM No.2, Kota	ACJ(SD)-ACJM No. 2, Bhilwara
6.	Ajay Kumar Sharma-II ACJM No.4, Kota	ACJ(SD)-ACJM No. 2, Nimbahera
7.	Sumrath Lal Meena ACJ(JD)-JM No.2(N), Kota	CJ(JD)-JM, Karauli
8.	Samrendra Singh Sikharwar ACJ(JD)-JM No.1 (S), Kota	ACJ(JD)-JM No.2, Gangapurcity (S.Madhapur)
9.	Kishor Kumar Talepa ACJ(JD)-JM No.4(S), Kota	Spl.JM(N.I. Act Cases) Court No.2, Bhilwara
10.	Dr. Manoj Kumar Soni Spl.JM(NI Act Cases) Court, Kota	ACJ(JD)-JM, Chittorgarh
11.	Shakti Singh CJ(JD)-JM, Digod	CJ(JD)-JM, Aklera

In changed circumstances, the work arrangement so made, is withdrawn with immediate effect.

Now the above said Judicial Officers, are hereby directed to work at their original place of posting.

**BY ORDER,**

  
27-5-13  
**REGISTRAR GENERAL**